

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **31.07.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

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10:25 AM

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Indavar Pandey, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 123/2026 For Stay IA No. 385/2026	Dharamshi K Patel Vs Indian Bank & Anr. WITH	Mr. G Vairava Subramanian	Ms. V Rajeswari R1
2.	Comp App (AT) (CH) (Ins) No. 124/2026 For Stay IA No. 386/2026	Kishore D Patel Vs Indian Bank & Anr.	Mr. G Vairava Subramanian	Ms. V Rajeswari R1

10:30 AM

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 419/2025 For Exemption IA No. 1199/2025	SREI Equipment Finance Limited Vs Kothavalsa Infraventures Pvt Ltd	Mr. Anant Merathia	Mr. Anando Mukherjee Mr. Vishnu Mohan

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 367/2026 To Dispense with IA No. 1042/2026 For Additional Docs. IA No. 1043/2026	Modern Asset Vs KNK Construction Pvt Ltd & 6 Ors.	Mr. VV Sivakumar	
3.	Comp App (AT) (CH) (Ins) No. 369/2026 For Stay IA No. 1049/2026	Amandeep Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	

4.	Comp App (AT) (CH) No. 76/2026 For Stay IA No. 1040/2026 For Urgent Hearing IA No. 1041/2026	Pearl City Marine Products Pvt Ltd & 3 Ors. Vs Hiras KM, Managing Director & Shareholder of Pearl City Marine Products Pvt Ltd & 4 Ors.	Ms. S Manjula Devi	
5.	Comp App (AT) (CH) No. 77/2026 For Urgent Listing IA No. 1053/2026 For Stay IA No. 1054/2026	M B Mahalakshmi Vs Montane Shipping Pvt Ltd & 7 Ors.	Ms. Harini BA	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	TA (AT) No. 52/2022 (Comp App (AT) No. 343/2019)	Medi Projects Pvt Ltd Vs Cauvery Medical Centre Limited & 14 Ors		Mr. Goutham Shivshankar- R2 & R5
7.	IA No. 1029/2026 (To Vacate Stay) in Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
8.	Comp App (AT) (CH) (Ins) No. 205/2023 For Stay IA No. 670/2023 For Exemption IA No. 672/2023	Sun Paper Ltd. Vs S Dhanapal, Liquidator Servalakshmi Paper Ltd	Ms. Ashwini Vaidialingam	
9.	IA No. 1028/2026 (For Additional Docs.) in Comp App (AT) (CH) No. 115/2025 For Direction IA No. 1279/2025	Veera Bhoga Vasanta Rayalu Sabbavarapu Whole-Time Director, Sunray Resorts Pvt Ltd & Anr. Vs Sunray Resorts Pvt Ltd & 6 Ors	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Ms. Vandana Vyas R7
10.	IA No. 1044/2026 (For Additional Docs.) in Comp App (AT) (CH) No. 116/2025 For Direction IA No. 1285/2025 For Stay IA No. 511/2026 For Exemption IA No. 1046/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 6 Ors.	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Ms. Vandana Vyas R7

11.	Comp App (AT) (CH) No. 36/2026 For Stay IA No. 450, 452 & 643/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 8 Ors.	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Mr. G Bhupesh R8
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Admission - Notice Ordered (Interim Order)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 181/2026 For Stay IA No. 534/2026	Suryastone Ventures Pvt Ltd (Formerly known as Suryachakra Industries Pvt Ltd) Vs State Bank of India & 5 Ors.	Mr. Raja Shekar Rao Salvaji	
13.	Comp App (AT) (CH) (Ins) No. 219/2026 For Stay IA No. 616/2026 (With Defects)	The Sub Registrar, Neelankarai Vs Ebenezar Inbaraj Liquidator of Landmark Housing Projects Chennai Pvt Ltd	Mr. P Sathish	Mr. B Thilak Narayanan

Admission - Notice Ordered

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 11/2025 For Stay IA No.950& 1009/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt Ltd Vs R Venkatakrishana, RP & Anr	Mr. Sudarshana Sundar	Mr. Ashwin Shanbhag R1 Mr. Thriyambak J Kannan R2
15.	Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 To dispense with IA No. 655/2025	Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd.	Mr. Ambili Menon	Mr. Edward James
16.	Comp App (AT) (CH) (Ins) No. 473/2025 For Stay IA No. 1342/2025	Thomas Pangaraj Vs Sripriya Kumar, RP of Perfect International Fabricators Pvt Ltd & Anr WITH	Mr. S Rajmakesh	Mr. ML Ganesh R1 Mr. Athiban Vijay R2
17.	Comp App (AT) (CH) (Ins) No. 485/2025 For Stay IA No. 1379/2025	Thomas William Pangaraj Vs Sripriya Kumar, RP Perfect International Fabricators Pvt Ltd & Anr.	Mr. S Rajmakesh	Mr. ML Ganesh R1 Mr. Athiban Vijay R2
18.	Comp App (AT) (CH) (Ins) No. 63/2026 For Stay IA No. 159/2026	Madhucon Infra Ltd Vs State Bank of India & 7 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. Pranava Charan R1

For Hearing (Part Heard)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019) (Part Heard)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
20.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019) (Part Heard)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
21.	Comp App (AT) (CH) (Ins) No. 283/2025 (Part Heard)	Satyadevi Alamuri Liquidator of GB Engineering Enterprises Pvt Ltd Vs The Assistant Provident Fund Commissioner & Recovery Officer, Employees' Provident Fund Organization & 7 Ors.	Mr. S Satish	Mr. PK Panneer Selvam R1 Mr. V Manivannan R2
B. Without Interim Order				
22.	Comp App (AT) (CH) (Ins) No. 338/2025 For Stay IA No. 1024/2025 (Part Heard)	Jasmine Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
23.	Comp App (AT) (CH) (Ins) No. 340/2025 For Stay IA No. 1028/2025 (Part Heard)	Jossan Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
24.	Comp App (AT) (CH) (Ins) No. 341/2025 For Stay IA No. 1029/2025 (Part Heard)	Joby Varghese Vs Tata Capital Ltd & Anr. WITH	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1
25.	Comp App (AT) (CH) (Ins) No. 342/2025 For Stay IA No. 1030/2025 (Part Heard)	Bobby Abraham Vs Tata Capital Ltd & Anr	Mr. Ratheesh NA	Mr. Chandapillai Abraham R1

For Hearing (Interim Order)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) No. 66/2022 For Stay IA No. 712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam& 5 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
27.	Comp App (AT) (CH) No 67/2022 For Stay IA No. 713/2022	K Vaidyalingam& 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
28.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K Vaidyalingam& 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
29.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
30.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
31.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
32.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K. Subramani & 2 Ors Vs SK Ganesan & 12 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
33.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K Vaidyalingam& 5 Ors Vs SK Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
34.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
35.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
36.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1

37.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K Subramani Vs SK Ganesan & 3 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
38.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
39.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
41.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
42.	TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
43.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
44.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Ltd & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10
45.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Foods Ltd & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10
46.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors Vs Rizwana Anjum & 2 Ors WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
47.	Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

48.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakhruddin Mohammed & 7 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
49.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
50.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Ziauddin Nayyar & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
51.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
52.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
53.	Comp App (AT) (CH) No. 123/2022 For Stay IA No. 1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
54.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
55.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt Ltd Vs Rajashree Santhanam Liquidator-Anandaram Developers Pvt Ltd WITH	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
56.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt Ltd Vs Rajashree Santhanam Liquidator- Anandaram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
57.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Moneshaa R1- R5

02:00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026 (Part Heard)	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda& 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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